

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

Appeal No.159 /2011

**Dated: 4<sup>th</sup> January, 2012**

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member

**In the matter of:**

Shankarbai Dhavlu Waghmare .....Appellant(s)

Versus

J.E.R.C & Ors. ... Respondent(s)

**Counsel for the Appellant(s) :** Mr. Rohit Kumar Singh  
**Counsel for the Respondent(s) :** Mr. Dinesh Kapoor for R-1  
Mr. Sakesh Kumar for R-2.

Order

Learned counsel for the parties are present. Learned advocate for the Appellant requests for time to file rejoinder. That is allowed. Rejoinder may be filed with copy to the other side.

Hearing will take place on 23<sup>rd</sup> January 2012.

(Justice P.S. Datta)  
Judicial Member

(V.J. Talwar)  
Member

Ss/rk

